

**Promotion of Doctors in Delhi Municipal Corporation**

1416. SHRI R. R. BHOLE: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 9915 on the 6th May, 1981 re. promotion of Doctors in Delhi Municipal Corporation and state:-

(a) whether the seniority of G.D.M.—II has since been finalised in consultation with the Union Public Service Commission;

(b) if not, the reasons for the delay and by what time the seniority is likely to be finalised;

(c) whether the *ad-hoc* promotions are still continuing since 1978 despite denial of approval by the U.P.S.C.; and

(d) whether representations from Members of Parliament were also received for early finalisation of the case and if so, action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b) It is reported by the Municipal Corporation of Delhi that the matter relating to seniority of General Duty Medical Officers Gr. II has not yet been finalised. This is pending consideration by the Union Public Service Commission. There has been some delay in the finalisation of this case as it involved correspondence between the Union Public Service Commission and the Corporation on certain additional information. The Corporation has been asked to expedite finalisation of the case in consultation with the U.P.S.C.

(c) As intimated by the Corporation, the G.D.M.O. Gr. II who have been promoted on *ad-hoc* basis as GDMO Gr. I are allowed to continue in the public interest as well as of the institution. The matter relating to concurrence of the U.P.S.C. is under correspondence with them. The last communication on the sub-

ject was made to the Commission on 3-8-1981.

(d) The Municipal Corporation of Delhi has received representations from Members of Parliament, both in regard to the finalisation of the seniority of G.D.M.O. Gr. II and *ad-hoc* appointments made to G.D.M.O. Gr. I and the Corporation is separately informing them of the position that the matter is under correspondence with the Union Public Service Commission.

**Package, of assistance to Small Scale Industries**

1417. SHRI N. E. HORO: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Centre has asked the State Directors of Industries and Commissioners of small scale industries to identify the small units operating on obsolete technology, so as to provide them with 'Packages of assistance' for modernisation; and

(b) if so, the steps Government have taken for updating the technology of the industries for their survival in competitive world market?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI):

(a) and (b). The Central Government's programmes for modernisation of selected small scale industries are implemented in close cooperation with the State Governments. While there is no package of assistance as such, individual units are given assistance in terms of free diagnostic studies and techno-managerial and training assistance. Moreover, upgradation of technology is achieved on a continuous basis through practical demonstrations, study visits and modernisation courses. Some State Governments like Maharashtra, Punjab, Kerala etc. are also providing subsidies and soft term loans for modernisation.